

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6999/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH SINGH & ORS.

Respondent(s)

(IA No.84815/2017-CONDONATION OF DELAY IN FILING and IA
No.84816/2017-EXEMPTION FROM FILING O.T.)

Date : 05-12-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ashutosh Kumar Sharma, Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

Mr. Gaurav Khanna, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to respondent Nos.1
to 3 for filing counter affidavit within four weeks.

List again on 29.1.2018.

KAPIL MEHTA
Registrar
5.12.2017

rd